

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh – Representation of the employees of the High Court for extension of five day working week – Declaration of holiday on 01.06.2019 (Saturday) for the Registry of the High Court, except Judicial Registry for the purpose of receiving cases – Reg.

Order ROC No.34/SO/2019, dated 28.05.2019

As directed, considering the representation dated 15.05.2019 of the employees of the High Court of Andhra Pradesh for extension of five-day working week to the officers and employees of the Registry, the High Court declares Saturday, i.e., 01.06.2019 only as holiday, pending decision of the Full Court after reopening of the Courts on 03.06.2019. The Judicial Registry will, however, work on 01.06.2019 from 10.30 a.m. to 5.00 p.m. for the purpose of receiving cases filed on the point of limitation and other cases from the learned Advocates/parties-in-person.

C. Poochamma Rao
REGISTRAR (ADMINISTRATION)
I/c REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (with a request to place the proceedings before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (with a request to place the proceedings before the Hon'ble Judges for their Lordships' kind perusal).
- 3) The Registrar (Judicial), High Court of Andhra Pradesh (with a request to take steps to depute some of the employees to attend the work of receiving files)
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
- 5) All other Registrars, High Court of Andhra Pradesh.
- 6) All the Unit Heads in the State of Andhra Pradesh.
- 7) All the Officers, High Court of Andhra Pradesh.
- 8) All the Section Heads, High Court of Andhra Pradesh.
- 9) The Member Secretary, A.P. State Legal Services Authority
- 10) The Secretary, A.P. High Court Legal Services Committee
- 11) The Advocate General, State of Andhra Pradesh
- 12) The Secretary, Bar Council of A.P., High Court of A.P., Nelapadu, Amaravati
- 13) The President, A.P. High Court Advocates' Association, High Court of Andhra Pradesh, Nelapadu, Amaravati
- 14) The Public Prosecutor, High Court of A.P., Nelapadu, Amaravati
- 15) The President, A.P. High Court Advocates' Clerks' Association, High Court of Andhra Pradesh, Nelapadu, Amaravati.
- 16) The Administrator, Government Pleaders' Office, High Court of A.P., Nelapadu, Amaravati
- 17) The Overseer, High Court of Andhra Pradesh.
- 18) SPARE.